

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.9
New IA-3397/2021 in
IB-1329/ (ND)/2019

IN THE MATTER OF:

Mr. Abridge Communication India (P) Ltd
Vs.
Automobiles Sterlind (India) Pvt. Ltd

...OPERATIONAL CREDITOR

...RESPONDENT

SECTION

U/s 9 IBC, 2016

Order delivered on 09.8.2021

CORAM:

SHRI P.S.N. PRASAD
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant

For the Respondent/CD

:

: for suspended board- Ms. Ranjana Roy Gawai, Adv., Ms. Vasudha Sen, Adv., Mr. Pervinder, Adv., M. Vineet Kumar, Adv.

ORDER

New IA-3397/2021 :

This is the 2nd Progress Report filed by the Liquidator for the period 1st April, 2021 to 30th June, 2021.

The same is taken on record with just exceptions.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(P.S.N PRASAD)
MEMBER (JUDICIAL)

Surjit